

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2497**

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)

FOREIGN FUNDING TO NGOs/VOs

†2497. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of registered and unregistered Non-Governmental Organizations (NGOs), voluntary organizations (VOs), schools, Madarasas who have received/ are receiving foreign funds from abroad during the last three years;

(b) whether cases of using such funds/donations to spread terrorist activities came to light;

(c) if so, whether the Government is taking action to ban such NGOs/VOs; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): As per available information, there are presently about 22,691 active organisations registered under The Foreign Contribution (Regulation) Act, 2010, which have received/ are receiving foreign funds from abroad during the last three years.

Details of the voluntary organisations not registered under The Foreign Contribution (Regulation) Act, 2010 are not maintained by this Ministry.

(b), (c) and (d): Whenever any inputs pertaining to use of foreign donations to spread terror activities are received by this Ministry, appropriate action under The Foreign Contribution (Regulation) Act, 2010 and other extant laws and rules is taken. Earlier an NGO called 'Islamic Research Foundation' (IRF) which was registered under The Foreign Contribution (Regulation) Act, 2010 had come to notice for maintaining links with terror outfits. This NGO has been proscribed under the Unlawful Activities Prevention Act (UAPA) as an Unlawful Association. Further, its Registration Certificate was also cancelled for violation of provisions of The Foreign Contribution (Regulation) Act, 2010.
